## [Shoi Ram Kichon Gupta]

a Bill further to amend the Indian Feral Code, 1800.

Mr. Depaty-Speaker: The question ta:
> "That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860." The motion was adopted.
> mert Inm Thanan Gupta: I introduce the Bill.

REPRRESINTATION OF THE PEOPLS (AMTMNDMGNT) BILL"
(Amendment of section 77)
 प्रस्ताब करता हूं कि लोक प्रतिनिघ्वित्व ध्रििनियम, 1951 , में भागे संशोधन करने बाले विधेयक को पेक्न करने की भ्रनुमति दो आये ।

Mr. Depaty-Speaker: The question is:
"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.
यी यागान दंतह : मैं विधेयक प्रस्तुत्र करता हूं ।

PROHIBITION OF MANUFACTURE AND IMPORT OF HYDROGENATED VEGETABLE OILS BILL*

घौ घहपाल fसह (देहरादून) : में प्रम्ताब करता हूं कि भारत में उद्जनित बनम्पति तेलों के निर्द्रण तथा घ्वायात के निषेष्ठ का उपशन्ह करने बाले विध्रेयक को पेत्य फरने की घनृर्मति बी जाय ।
Mr. Deputy-Speaker: The question is:
"That leave be granted to introduce a Bill to provide for prohibl-
tion of manufecture and terpert of hydrogenated vegetable olle in India."

The motion was adopted.
 प्रम्तुर्त करता हूं ।

## HIREPURCHASR BIKL*

 में प्रस्ताब करता हूं कि वस्तुग्रों की फिराजाEरीद संबंधी विधि में संघोषन करने वासे विध्धेयक का पेक्ष करोे की घनुमल ही जाय। Mr. Depaty-Speaker: The queation is:
"That leave be granted to introduce a Bill to amend the law relating to the hire-purchase of goods."

The motion was adopted.
 कग्ना हैं।

PAYMENT OF WAGES (AMENDMENT) BILL"
(Amendment of sections 1 and 15 and insertion of new section 15A)
Shri s. C. gemanta (Tamluk): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

Mr. Deputy-Speaker: The question is:
"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1286."

The motion was adopted.
Shri S. C. sammenta: I introduce the Bill.

[^0]
[^0]:    Pubished in Gazette of Indta Ihatrabrdinary, Part II, Section 2, dated 9th June, $180 \%$.

